

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 229 OF 2016

Dated: 11th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Shalivahana Green Energy Ltd.

...Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission
& Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Kumar Somesh Shrivsathva
Mr. Sandeep Rajpurohit
Mr. Vikas Maini for R-1

Mr. Nitin Gaur
Ms. Anuradha for R-2

ORDER

We have heard learned counsel for the Appellant for some time. Learned counsel for the parties may file written submissions on or before 23.10.2018, with advance copy to the other side.

List the matter for further hearing on **24.10.2018**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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